

Crl.A.No. 531 OF 2004
ITEM No.102 (P.H.)

Court No. 7

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 531/2004

HARDEEP SINGH SOHAL Appellant (s)

VERSUS

STATE OF PUNJAB THR.CBI

Respondent (s)

(With appln. for bail)
WITH
Crl.A. No.577/2004
(With appln. for bail)

Date : 21/07/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s) Mr. Sushil Kumar, Sr. Adv.
Mr. Adolf Mathew, Adv.
Mr. R.P. Wadhvani, Adv.
Mr. Vinay Arora, Adv., Mr. Sanjay Jain, Adv.

For Respondent (s) Mr. P.P. Malhotra, ASG
Mr. Ajit Bhasme, Adv., Mr. Rajeev Sharma, Adv.
Mr. P. Parmeswaran, Adv.

Mr. Sudhir Walia, A.A.G.Pb.
Mr. Hardeep Singh Sohal, Adv.
Mr. Surinder Singh Sandhu, Adv.
Ms. Naresh Bakshi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sushil Kumar, learned senior counsel resumed his arguments at 11.10 a.m. and was on his legs when the Court rose for the day leaving the matter as part-heard.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER